

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

Item No. 101
IB-1017/ND/2020

IN THE MATTER OF:

M/s. A One Greenfield Pvt. Ltd.

...PETITIONER

Vs.

M/s. RSJ Developers Pvt. Ltd.

...RESPONDENT

Section

Under Section 7 of IBC

Order delivered on 23.11.2020
(Virtual Hearing)

Coram:

SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)

DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

For the Petitioner/Financial-creditor :Mr. P. Nagesh and Mr. Harshal
Kumar, Advocates

For the Respondent/ Corporate-debtor :

ORDER

Heard the submissions made by the counsel for the petitioner/financial creditor. Let notice be served within 10 days on the corporate debtor. Post the matter to 11th December, 2020.

-Sd/-

(V.K. Subburaj)
Member (T)

-Sd/-

(P.S.N. Prasad)
Member (J)